THE

PARLIAMENTARY DEBATES

(Part I-Questions and Answers)

OFFICIAL REPORT

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HOUSE OF THE PEOPLE

Wednesday, 5th November, 1952

The House met at a Quarter to Eleven of the Clock.

[Mr. Speaker (Shri G. Mavalankar) in the Chair]

MEMBERS SWORN

Shri Choithram Partabrai Gidwani (Thana). Shri Khandubhai Kasanji Desai (Halar).

Dr .Jayantilal Narbheram Parekh (Zalawad).

ORAL ANSWERS TO QUESTIONS INDIAN FOREIGN SERVICE

*1. Sardar Hukam Singh: Will the Prime Minister be pleased to state: (a) what is the number of candidates recruited to the Indian Foreign Service so far during the year 1952;

(b) whether the creation of Foreign Service "B" has been sanc-tioned by Government?

The Deputy Minister of External Affairs (Shri Anil K. Chanda): (a) Five.

(b) The Government of India have approved in principle the creation of Grade 'B' of the Indian Foreign Ser-vice. The details are now being worked out.

Sardar Hukam Singh: Were all re-cruitments made through open com-petition by the U.P.S.C., or were any recruits taken direct?

Shri Anil K. Chanda: The rules have not been finally drafted—they are under consideration.

Sardar Hukam Singh: The answer given to the first part of the question 246 P.S.D.

was "Five". Were those five taken by open competition through the U.P.S.C., or by direct recruitment?

Shri Anii K. Chanda: The five selected were for the Indian Foreign Service, Grade 'A'. They have all been selected by the Union Public Service Commission.

Sardar Hukam Singh: Could I know what the total I.F.S. cadre of officers is just at present? Shri Anil K. Chanda: I would like to have notice about it

Shri B. S. Murthy: May I know how many of these five were taken from the Indian Administrative Service?

Shri Anil K. Chanda: I have no information on the matter. I would require notice.

Shri Velayudhan: May I know whether the Special Recruitment Board which was also selecting can-didates for certain Foreign Service posts, is still in existence or has it been abolished?

Shri Anil K. Chanda: These appointments have been made through U.P.S.C.

Shri Nanadas: May I know the number of Scheduled Caste candidates recruited for the Indian Foreign Ser-vice in 1951? If no one was recruited, what was the reason?

Mr. Speaker: Order, order. I do not allow that question.

Shri K. K. Basu: May I know whether these five candidates are on a permanent basis or on contractual basis?

Shri Anil K. Chanda: On a permanent basis.

BATTERY SEPARATORS (MANUFACTURE)

*2. Sardar Hukam Singh: (a) Will the Minister of Commerce and Indus-try be pleased to state whether there

that data.

are any factories in India for the manufacture of battery separators?

(b) If so, where are they located

Oral Answers

(b) If so, where are they located and what was their production during 1951-52?

The Minister of Commerce and Industry (Shri T. T. Krishnamachari):

The Minister of Commerce and Industry (Shri T. T. Krishnamachari):
(a) and (b). There are there mechanised factories located at Dalhousie, Dehra Dun and Delhi. Their production in 1951-52 was nearly 1.8 millions.

Sardar Hukam Singh: What would be the total capacity of these units when they are in full production? Shri T. T. Krishnamachari: The total installed capacity of these three units is supposed to be 20 million.

units is supposed to be 20 million.

Sardar Hukam Singh: What are the total requirements of our country?

Shri T. T. Krishnamachari: On the basis of licences issued they have been varying from year to year, but in 1951, for the licensing period ending second half of 1951 the total amount of licences issued was for about 29 million. We do not know how much of those licences were used. But for the first half of 1952, the licences issued were just for about three quarter million.

Sardar Hukam Singh: Are these units owned by Indians solely, or are there any foreign investments as well?

Shri T. T. Krishnamachari: I have got the names of these three units—they indicate they are Indian, but I am not quite positive as to who owns them ultimately.

Shri R. S. Murthy: May I know.

Shri B. S. Murthy: May I know whether the hon. Minister will call for information as to the foreign investment in this particular case?

Shri T. T. Krishnamachari: If a question is put, I will attempt to ans-

wer it.

Shri K. K. Basu: Do we import

such separators?

Shri T. T. Krishnamachari: So I am told.

*3. Sardar Hukam Singh: (a) Will the Minister of Rehabilitation be pleased to state whether it is a fact that the scheme for specialised training of displaced persons in vocational and technical trades in the Labour Ministry's training centres throughout the country has been sanctioned for another year?

(b) What i_S the total number so far trained in these Centres?

The Minister of Rehabilitation (Shri A. P. Jain): (a) Yes, upto the end of 1953-54.

(b) 11,110 displaced persons were trained at the Ministry of Labour's Centres upto the end of August 1952. In addition, 4,015 displaced persons were trained by the Ministry of Labour's Scheme for Apprenticeship training with private industrial establishments.

Sardar Hukam Singh: Have the Government any data as to what number out of the trained were employed or got useful employment?

Shri A. P. Jain: We do not have

Sardar Hukam Singh: Were any of these given any aid by Government to start their business or their enterprise?

Shri A. P. Jain: Yes, quite a number of them.

Sardar Hukam Singh: May I know

Sardar Hukam Singh: May I know what was the total amount that was given to them?

Shri A. P. Jain: These persons are eligible for loans like others and, in fact, preference was given to them. No separate statistics are kept, nor will it be possible to collect these statistics.

Shri A. C. Guha: May I know how many such centres are available for displaced persons from East Bengal, and what is the number of trainees getting training there?

Shri A. P. Jain: The number of the displaced persons from East Bengal who have received training up to the end of August, 1952, is as follows:—

Technical training 2,149
Vocational training 434
2,583

Apprenticeship training with private concerns 1,451

Total . 4,034

As regards the number of persons under training in 1951-52, the figures are—

1,404

404